

Annexure 8														
Name of Corporate Debtor : Simm Samm Hotels Private Limited Date of Commencemnt of CIRP : 12 April 2023 (Version 5 : Pursuant to claims received and updated as on 26 November 2024)														
List of Operational creditors (other than Workmen and Employees and Government Dues)														
Sl No.	Details of the claimant		Details of claim received		Details of claim Admitted					Amount of contingent claim	Amount of any mutual dues that may be set off	Amount of claim not admitted	Amount of claim under verification	Remarks if any
	Name of creditor	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by Guarantee	Whether related party?	% of voting Share in CoC if applicable					
1	Ashoka Buildcon Limited	5-Dec-23	15,057,292	8,291,054		-	-	No	-	-	6,766,238	-		
2	Radisson Hotels (South Asia) Private Limited	16-Oct-24	2,008,855	2,008,855							-		Since, this claim was received post issuance of RFRP dated 10 February 2024, it has been dealt in terms of Regulation 13(1B) and (1C) of CIRP Regulations. During 25th CoC meeting, it has been accepted and recommended by the CoC members for inclusion in the List of Creditors and is subject to approval of Hon'ble NCLT for condonation of delay.	
<b>Total</b>			<b>17,066,147</b>	<b>10,299,909</b>		-	-		-	-	<b>6,766,238</b>	-		